Constitution of Forest Advisory Committee

4359. DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the new Forest Advisory Committee (FAC) has not been constituted while the term of previous panel expired on 28 May, 2012;
 - (b) if so, the reasons for delay in constitution of the new FAC;
 - (c) the details of projects awaiting clearance in the absence of FAC; and
 - (d) the immediate steps taken by Government for constitution of FAC?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) After expiry of the term of the previous Forest Advisory Committee (FAC) on 28th May 2012, the Central Government constituted a new FAC on 3rd August 2012.

(b) to (d) In view of reply to part (a) above, reply to parts (b) to (d) does not arise.

Lifting of ban on industries in Konkan region

†4360. DR. YOGENDRA P. TRIVEDI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Government of Maharashtra has sent a proposal to the Central Government to lift ban from mining industries and starting and developing new industries in the Konkan region of Maharashtra as per the recommendations of Dr. Gadgil Committee; and
 - (b) if so, by when and the present status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Government of Maharashtra has provided detailed comments on the various recommendations contained in the Western Ghats Ecology Expert Panel (WGEEP) report which *inter* alia include comments on ban on mining and industries in the proposed ESZ areas

[†]Original notice of the question was received in Hindi.